

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1384/2024 in Company Petition IB/74/94/2024
NAME OF THE COMPANY	Techtrans Construction India Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Pasam Laxmi Srinivas Reddy
NAME OF THE RESPONDENT(S)	State Bank of India
UNDER SECTION	94 of IBC

ORDER

IA (IBC)/1384/2024

Present: Ld. Counsel Ms. M. Vazra Laxmi for the Applicant.

This application has been filed by the Resolution Professional to condone the delay. Keeping in view the averments made in the application, delay in filing of report is condoned. Accordingly, the IA is disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)